COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 159 OF 2017

Dated: 31st July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

NTPC Ltd. ...Appellant(s)

Vs.

West Bengal State Electricity Distribution Company Ltd. & Ors. ... Respondent(s)

Counsel for Appellant(s) : Mr. M.G.Ramachandran

Ms.Poorva Siagal

Counsel for Respondent(s) : Mr. R.K.Mehta

Ms. Himanshi Andley for R-4

Mr. Pradeep Misra Mr. Suraj Singh for R-9

ORDER

Admit. Issue notice to the Respondents returnable on 25.09.2017. Mr. R.K. Mehta takes notice on behalf of Respondent No.4 and Mr. Pradeep Misra takes notice on behalf of Respondent No.9. Dasti, in addition, is permitted.

List the matter on <u>25.09.2017</u>. In the meantime, pleadings be completed. Tag to Appeal No. 96 of 2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt